GOVERNMENT OF INDIA MINISTRY OF POWER

LOK SABHA UNSTARRED QUESTION NO.775 ANSWERED ON 24.07.2025

ALLOCATION OF POWER FROM CENTRAL POWER PROJECTS

†775. SHRI ARUN KUMAR SAGAR:

Will the Minister of POWER be pleased to state:

- (a) whether the Union Government has taken any steps to ensure allocation of power from central power projects to Uttar Pradesh as per the requirement and to ensure uninterrupted power supply in the Scheduled Caste dominated Shahjahanpur Lok Sabha Constituency; and
- (b) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI SHRIPAD NAIK)

(a) & (b): The Government of India has allocated 9725.7 MW of power to Uttar Pradesh from Central Sector Generating Station as on 30.06.2025 which comprises 9475.1 MW of firm power and 250.6 MW power from unallocated quota.

There has been significant increase in the availability of power in Uttar Pradesh. The gap between the demand and availability of electricity in Uttar Pradesh has declined to almost NIL in the current year 2025-26 (upto June, 2025). The details of Power Supply Position of the State of Uttar Pradesh in terms of Energy during the last three years and current year 2025-26 (upto June, 2025) are given at Annexure.

Electricity being a concurrent subject, the supply and distribution of electricity to the various categories of consumers/areas/districts in a State/UT is looked after by the respective State Government/Power Utility. However, the following steps have been taken to support States/Distribution Utilities to provide uninterrupted power supply in the States/UTs including the State of Uttar Pradesh:

- (i) The Government of India has launched "Revamped Distribution Sector Scheme (RDSS) a Reforms based and Results linked Scheme" on 20th July 2021 with the objective of improving the quality and reliability of power supply to consumers through a financially sustainable and operationally efficient distribution sector. The sunset date of the scheme is 31.03.2028.
- (ii) Integrated Power Development Scheme (IPDS) and Deendayal Upadhyaya Gram Jyoti Yojana (DDUGJY) have been implemented to achieve the objective of providing uninterrupted power supply to the consumers by strengthening the sub-transmission and distribution systems.
- (iii) The Government of India has implemented the Pradhan Mantri Sahaj Bijli Har Ghar Yojana SAUBHAGYA in October, 2017 with the objective to achieve universal household electrification for providing electricity connections to all willing un-electrified households in rural areas and all willing poor households in urban areas in the country.
- (iv) Further, The Central Government supplements the efforts of the State Governments by establishing power plants through Central Public Sector Undertakings (CPSUs) and allocate power from them to the various States / UTs.

ANNEXURE REFERRED IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 775 ANSWERED IN THE LOK SABHA ON 24.07.2025

Details of Power Supply Position of the State of Uttar Pradesh in terms of Energy during the last three years and current year 2025-26 (upto June, 2025)

Year	Energy Requirement (MU)	Energy Supplied (MU)	Energy Not Supplied	
			(MU)	%
2022-23	1,44,251	1,43,050	1,201	0.8
2023-24	1,48,791	1,48,287	504	0.3
2024-25	1,65,090	1,64,786	304	0.2
2025-26*	46,099	46,094	6	0.0
(upto June,2025)				

^(*) Provisional for June, 2025
